## GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:2183 ANSWERED ON:11.03.2013 RESERVATION FOR EX SERVICEMEN Ananth Kumar Shri ;Dubey Shri Nishikant

## Will the Minister of DEFENCE be pleased to state:

- (a) the details of the total number of posts reserved for Ex-servicemen in Government and Public Sector Undertakings which have been lying vacant for the last three years, department-wise;
- (b) the reasons therefor; and
- (c) the action taken / proposed to be taken by the Government to fill up these vacancies within a time frame?

## **Answer**

## MINISTER OF STATE IN THE (SHRI JITENDRA SINGH) MINISTRY OF DEFENCE

- (a) & (b): There is no provision for earmarking of posts exclusively for ex-servicemen therefore the data on the actual number of reserved posts and unfilled vacancies earmarked for the Ex-servicemen are not maintained. Percentage-wise reservation ranging from 10% to 24.5% of the available vacancies in Group C & D posts in Central Government and Central Public Sector Undertakings / Banks have been provided for the willing and eligible ex-servicemen. Most State Governments also provide reservation to exservicemen in State Government jobs. 10% vacancies are reserved in all the posts upto the level of Assistant Commandant in all para-military forces. Moreover, suitable age relaxation is available for the ex-servicemen in services or posts filled by direct recruitment.
- (c) The reservation policy for Ex-servicemen is implemented by the concerned Government / Departments, Public Sector Undertakings and Banks. It is the responsibility of concerned organization to fill the vacant posts. However the government endeavours to explore every possible avenue for increasing employment opportunities for the Ex-servicemen through various initiatives including pre and post retirement trainings and awareness programmes. The Department of Ex-servicemen Welfare has no mandate to monitor the job reservations for Ex-servicemen.